

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No. 302/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 2nd August, 2017, 10.30 A.M

Name of the Company	Laxmi Narayan Shaw -Versus- Balaji Paper & Newsprint Pvt Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. ANEJS SINGH
AVISHEK DAS
RITOBAN SARKAR
ASHOK SINGH

Advocates for
the Corporate
Debtor

A. Das
02/08/2017

2. Shiv Shankar Banerjee
Basabraj Chakraborty

Advocate for
Petitioner

Bijoy
2/8/17

02-08-2017 – CP(IB) No. 302/KB/2017- Laxmi Narayan Shaw Vs. Balaji Paper & Newsprint Pvt. Ltd.

ORDER

The Ld. Lawyer on behalf of the Operational Creditor as well as on behalf of the Corporate Debtor are present.

The Corporate Debtor has already filed his objection; fix 07-08-2017.

MANORAMA KUMARI
MEMBER(J)